

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 350/2015

IN THE MATTER OF:

M/s. Shakti Hotels Pvt. Ltd. And
Securocrop Securities India Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 391-394, 100-104 of the Companies Act

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) :

For the ROC/RD (NR) Delhi: Mr. Manish Raj, Company Prosecutor

ORDER

No one is present on behalf of petitioner, in the interest of justice the hearing is deferred on 19.09.2017.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
(MEMBER TECHNICAL)

29.08.2017
Vineet